वर्ष में चार बैठकें आयोजित नहीं कर रहा है और राजभाषा कार्यान्वयन समिति के सदस्य बैठकों में उपस्थित नहीं होते हैं;

(ख) क्या यह सच है कि 20 राष्ट्रीय-कृत बैंकों के कार्यालयों में वार्षिक निरीक्षण का तो कहना ही क्या है, हिन्दी के प्रयोग में हुई प्रगति इसके विकास, संवर्धन और प्रसार के बारे में अब तक निरीक्षण नहीं किया गया है;

(ग) क्या इन्हीं कारणों से यह विभाग गत पांच वर्षों के प्रभारी प्रयोग संबंधी कार्यक्रम को क्रियान्वित नहीं कर पा रहा है ; और

(घ) यदि हां, तो सरकार इस मामले में क्या कार्यवाही करने का विचार रखती है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्णा) : (क) हिन्दी सलाहकार समिति की बैठकें, कार्यसूची की पर्याप्त मदें, आदि उपलब्ध हो जाने पर, यथा-सम्भव जल्दी-जल्दी आयोजित की जाती हैं। वर्ष 1984 में समिति की दो बैठकें पहले ही आयोजित की जा चुकी हैं। राजभाषा कार्यान्वयन समितियों के वे सदस्य जो हिन्दी सलाहकार समिति के भी सदस्य हैं, आमतौर पर समिति की बैठकों में भाग लेते है।

(ख) वर्तमान में, हिन्दी के प्रगामी प्रयोग, इसके विकास, संवर्धन और प्रसार के सम्बन्ध में राष्ट्रीयकृत बैंकों के निरीक्षण अन्य निरीक्षणों के साथ-साथ बैंकिंग विनियमन अधिनियम 1949 की धारा 35 के अनुसार भारतीय रिजर्व बैंक द्वारा किये जाते हैं और तत्सम्बन्धी अभिमत/टिप्पणियां निरीक्षण रिपोर्टों में शामिल की जाती हैं जिनकी प्रतियां आवश्यक अनुवर्ती कार्यवाही के लिए सम्बन्धित बैंकों को भेजी जाती हैं।

(ग) और (घ) हिन्दी के प्रगामी प्रयोग से सम्बन्धित कार्यक्रम के कार्यान्वयन पर सम्बन्धित प्राधिकारियों द्वारा नजर रखी जाती है। सभी कार्यालयों से जिनमें बैंक भी शामिल हैं तिमाही प्रगति रिपोर्टें मंगाई जाती हैं और राजभाषा कार्यान्वयन समिति की बैठकों में उनकी समीक्षा की जाती है। उनमें पाई गई खामियां सम्बन्धित संगठनों के ध्यान में लायी जाती हैं और उन्हें दूर करने की सलाह दी जाती है।

Allegations against official of State Bank of Travancore regarding grant of loans to educated unemployed

875. SHRI DINKARRAO GOVINDRAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that certain top official of the State Bank of Travancore, a subsidiary of the State Bank of India, are alleged to have advanced several crores of rupees to an 'Empire Leader' in the name of eaucated unemployed;

(b) if so, what are the details in this regard;

(c) whether Government propose to inquire into the advances made by the State Bank of Travancore against the instructions of the Reserve Bank of India and technical experts; and

(d) what action has been taken by Government against the bank officials found guilty of malpractices?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The State Bank of Travancore has denied the allegations. However, the Central

Bureau of Investigation (CBI) is reported to be investigating the matter.

(d) In view of the position stated above, the question does not arise.

Explosion in public expenditure

876. MISS SAROJ KHAPARDE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there has been an explosion in public expenditure at the central level;

(b) if so, what was the amount of public expenditure during the last three years, year-wise; and

(c) what measures are being taken by Government to curtail the expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) to (c) The figures of Central Government expenditure including on the Plan, account for the last three years are as under:—

(Rupees in crores)

1981-82	26,415
1982-83	33,973
1983-84 (RE)	39,024

It has been the Government's endeavour to contain expenditure, while meeting urgent requirements, particularly for the Plan and the Nation's security. The Budget deficit has also been kept at a manageable level. Measures taken in 1983-84 for reducing expenditure are outlined in the Economic Survey, presented to Parliament in 27th January, 1984.

IDBI assistance for cooperative factories in Maharashtra

877. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the cooperative factories in Maharashtra have submitted a proposal to the Industrial Development Bank of India for providing financial assistance for paper units out of surplus bagasse; if so, what are the details thereof;

(b) whether Government propose to provide finance for these ventures; if so, the details thereof; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) M/s. Mula SSK Ltd., M/s. Kopargaon SSK Ltd., M/s. Rahuri SSK Ltd., and M/s. Sangammer SSK Ltd., which are Cooperative Sugar factories located in the State of Maharashtra, have approached the Industrial Development Bank of India (IDBI) for financial assistance for setting up paper units based on utilisation of their surplus bagasse.

The public sector financial institutions including IDBI extend financial assistance to all commercially viable and technically feasible industrial projects, keeping in view national priorities. Accordingly, IDBI will take suitable decisions in regard to financing the paper units of the four applicant Co-operative Sugar factories after ascertaining the viability and feasibility of the projects. At this stage there is no proposal for Government to provide direct finance for these projects.